

LOK SABHA

Wednesday, December 13, 1967/Agrahayana
22, 1889 (Saka)

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

VISIT BY FOREIGN PRO-CHINESE LEADERS
TO CALCUTTA

*631. SHRI HEM BARUA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that sometime back three top extremist pro-Chinese communist leaders of Burma, Nepal and Ceylon along with an official of the Chinese Embassy, visited Calcutta and held a secret meeting with their ideological confrers in West Bengal ;

(b) if so, the broad outline of this meeting ;

(c) whether Government have been able to establish the identity of the Indians participating in the above meeting ; and

(d) if so, their names ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have no such information.

(b) to (d). Do not arise.

SHRI HEM BARUA : In view of the fact that the Chinese Embassy in New Delhi, aided by the Peking Radio Broadcasts, has become a hot-bed of propaganda against India and its activities amount to subversion of Indian democracy and Indian sovereignty, may I know whether (a) Government propose to disrupt the diplomatic relations with China and (b) government propose to restrict the movement of the Chinese diplomatic personnel all over the country ?

SHRI VIDYA CHARAN SHUKLA : As far as breaking up of diplomatic relations is concerned, the position has been made clear by the government several times in this hon. House. As far as the question of placing restrictions on Chinese diplomats is concerned, the hon. House knows that recently, in September 1967,

some restrictions have been placed on the Chinese Embassy here. The first restriction is regarding invitations which are issued by the Chinese Embassy and its personnel to persons other than the diplomats accredited to the Government of India. The second restriction that has been imposed is regarding invitations sent to various invitees of India ; the list of invitees has to be cleared in advance. The third restriction is about non-China based employees of the Chinese Embassy. All these restrictions have been placed on them.

SHRI HEM BARUA : Before I ask the second question may I submit that about disruption of diplomatic relations with China the only argument that we have given on the floor of the House was that our diplomatic mission in Peking serves as a window. But we must not forget the fact that the diplomatic mission that China has in India serves as a gateway for China for infiltration of all sorts of ideas. Now, coming to the second question, is it not a fact that before the so-called revolution in Naxalbari took a bloody turn, the Third Secretary of the Chinese Embassy in India visited Siliguri and met Shri Kanu Sanyal, one of the extremist leaders of the so-called Naxalbari revolution ? Is it also not a fact that the First Secretary of the Chinese Embassy in Nepal came down to the Indo-Nepal frontier and stayed there for three days in order to give inspiration to the Naxalbari revolution ? What have you done in connection with all these things ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : The hon. Member's question consists of two parts. I would answer the latter part first. It is not true that the Chinese Embassy First Secretary and the Third Secretary went to Siliguri or Nepal border.

SHRI HEM BARUA : Sir, he has not understood my question.

MR. SPEAKER : He has not even opened his mouth and the hon. Member says that he has not understood the question.

SHRI HEM BARUA : He has opened his mouth in the wrong way.

SHRI Y. B. CHAVAN : Whenever we open our mouth and say something which does not suit them they say that we open our mouth in the wrong way. Now, let me answer his question. The First Secretary and the Third Secretary of the Chinese Embassy went to Calcutta in the month of May, about which I had given information on the floor of the House when we were debating the Demands of the Home Ministry. It is true that at that time they did contact some workers and some leaders of the Communist Party (Marxists). That is confirmed information. About the question on any other movements in the border areas, it is not true according to our information. He said that the Chinese mission here is proving to be a gateway for ideas. I think that is true for the whole world, and the ideas will have to be fought on the level of ideas.

MR. SPEAKER : Shri Panigrahi.

SHRI HEM BARUA : Sir, may I submit that he has misunderstood my question, especially the second part ?

MR. SPEAKER : I have called Shri Panigrahi.

SHRI CHINTAMANI PANIGRAHI : Does the Government propose to thrive merely on anti-Chinese sentiments as the hon. Member has just now suggested and as China is always thriving on anti-Indian sentiments ?

SHRI Y. B. CHAVAN : I do not think we have at any time, even during the hostilities with the Chinese, taken any anti-Chinese people attitude as such.

SHRI S. K. TAPURIAH : This Government is to be charged for treating the extremist anti-nationalists with gloved hands. The extremists have been using the time that they are allowing to build up a strong underground set-up for an arme drevolution; they already have a cadre of 15,000 people. As the hon. Minister also knows, recently pamphlets were seized giving details and technical know-how if I may use the word, of how to blow up bridges and trains. In view of all these anti-nationalist activities being carried on specially in West-Bengal we know the relations and the contact certain political parties have with these ex-

tremists—may I know from the Minister whether the Government will ban the CPI (Marxist) ?

SHRI Y. B. CHAVAN : Let me answer the question in a very straight way. There are no proposals at present for banning the Communist Party.

श्री रवि राय : कांग्रेस पार्टी को बैन करने का कोई प्रोपोजल है ?

SHRI Y. B. CHAVAN : But certainly the emergence of an extreme left in the Left Party itself since Naxalbari is a significant factor of which we have taken a serious note.

SHRI SWELL : This demand for severing diplomatic relationship with one country or another has been off and on made in this House ; in this case it is the question of China. May I know from the Government whether they have any criteria by which diplomatic relationship with a country should be cut off ?

SHRI Y. B. CHAVAN : I think, there are certainly some standards and those standards are formulated, examined and implemented by the External Affairs Ministry. If you want further information on this subject, better address a question to that ministry.

SHRI D. C. SHARMA : The Chinese Embassy is working in close collaboration with the Pakistan High Commission in Delhi and there are too many frequent goings-on and comings-back between the two diplomatic missions. May I know if the Government has any idea of what plots are being hatched by the Chinese and the Pakistan High Commissioner so far as the disruption of Indian unity and Indian life is concerned ?

SHRI Y. B. CHAVAN : I think, it will be very difficult for me to answer any question about diplomatic missions of foreign countries ; but I can only say that as far as this ministry is concerned..(Interruption)

SHRI HEM BARUA : You should know. Although Shri Morarji Desai is the Deputy Prime Minister of India, you are known to be the second man in the Cabinet.

MR. SPEAKER : Please allow others also to ask a question and get the answer.

SHRI Y. B. CHAVAN : I know what I am and you know what I am. It is not that we are discussing in the present question. I was only saying that as far as the responsibility and the functions of this Ministry are concerned, we are very wide awake as to what is likely to happen and what will happen about the national security.

श्री मधु लिमये : अध्यक्ष महोदय, कल भी एक ध्यान-आकर्षण आया था कि कम्यूनिस्ट पार्टी (मार्क्सिस्ट) का राष्ट्रविरोधी कारनामों में हाथ है या नहीं। मंत्री महोदय का जो जबाब था उस में केवल इस पार्टी से जिस गुट को भ्रमल कर दिया गया है जिस को नक्सल-बाड़ी गुट कहा जाता है उसी का जिक्र किया गया था, मार्क्सवादी पार्टी के नेताओं का नहीं किया गया। अभी मंत्री जी ने कहा कि चीनी दूतावास का एक सचिव वहां पर गया था और कम्यूनिस्ट पार्टी मार्क्सिस्ट के कुछ सदस्यों के साथ उस की मुलाकात हुई। क्या मंत्री महोदय उन के नाम बताएंगे जिस से कि पता चलेगा कि वह नक्सलबाड़ी गुट के लोग हैं या इन के बड़े नेताओं में से हैं? मैं चाहता हूँ कि इसकी सफाई हो।

SHRI Y. B. CHAVAN : I do not think I can go into details of this. Certainly, as this is a developing situation, we have to watch things very carefully. I cannot give out the details or the names. As I said, even the emergence of the extreme left in the Communist Party (M) itself is a developing thing. Possibly, the hon. Member can have a little talk with the other side.

श्री मधु लिमये : नहीं, मैं आपसे जानकारी चाहता हूँ।

SHRI JYOTIRMOY BASU : He is welcome.

SHRI Y. B. CHAVAN : I am glad he is welcoming that discussion. I can certainly converse with you as long as I can. My only point is that even the emergence of the extreme left in the Communist Party (M) itself is a developing thing. We do not know exactly who is half-way there or half-way this side. This will have to be care-

fully watched. I do not want to disclose any details at this stage.

श्री मधु लिमये : अगर आप नाम नहीं बता सकते हैं, तो कोई बात नहीं। लेकिन कम से कम इतना तो बता दीजिये कि कम्यूनिस्ट मार्क्सिस्ट के नेताओं में से ये लोग हैं या नक्सलबाड़ी गुप में से हैं?

SHRI Y. B. CHAVAN : Certainly, I may tell him that when those Secretaries went there, it is clear that distinction between the Naxalbari group and the other group was yet indistinct. That is why I have made a general statement that they met the members of the Communist Party (M).

श्री मधु लिमये : लेकिन आप तो नाम जानते ही हैं।

SHRI R. BARUA : The hon. Minister has said that the emergence of the extreme left group is a new development and yet it is very difficult to distinguish from the other. May I know, although we are hearing so much against the Communist Party (M) to be banned, how many other parties are yet keeping company with the Communist (Marxist) Party on the one hand and, on the other hand, telling on the floor of the House that there should be cessation of connections with the Communist (Marxist) Party?

MR. SPEAKER : Shri Prakash Vir Shastri.

AN. HON. MEMBER : Let the Home Minister reply to that question.

SHRI Y. B. CHAVAN : His question was an answer in itself. That is why I did not answer.

श्री प्रकाशवीर शास्त्री : अभी कुछ दिन पूर्व श्री अजय मुखर्जी के जिस पत्र की चर्चा थी, उस को दृष्टि में रखते हुए (इस प्रश्न में जैसा लिखा है कि चीन और उस के समर्थक विदेशी नेताओं का उस क्षेत्र में दौरा) मैं जानना चाहता हूँ कि इन दोनों के माध्यम से कुछ इस प्रकार का पता लगा है कि वहां पर हथियार भेजे गये थे तथा क्या सरकार को इस बात की भी जानकारी है कि यह केवल बंगाल अथवा आसाम के बारे में ही है, या इस

में काश्मीर के क्षेत्र की घटनाओं का भी पता लगा है ?

SHRI Y. B. CHAVAN : I can only tell him..

SHRI S. M. BANERJEE : I rise on a point of order.

MR. SPEAKER : No point of order during the Question Hour. Will you kindly sit down ?

SHRI S. M. BANERJEE : A submission on this. Kindly hear me.

MR. SPEAKER : Once I hear you, I will have to hear so many other people. You can put a question but no point of order.

SHRI S. M. BANERJEE : I am not putting a question. Mr. Parkash Vir Shastri has mentioned a particular letter ... *(Interruption)*

MR. SPEAKER : I have not allowed him ; he is having his own way. Every Member has the right to put a question. His question may not be to your liking. How can I help it ?

SHRI S. M. BANERJEE : Suppose a question is put on the basis of information which is proved to be wrong..

MR. SPEAKER : I am not interested in that. Anybody may put a question and some others may object to that. After all, it is not as though all true things are being spoken—the type of allegations and all these kinds of things that are being said here.

SHRI S. M. BANERJEE : You may give me a chance to put a question.

MR. SPEAKER : Let me see.

SHRI Y. B. CHAVAN : The hon. Member has raised a very pertinent question. But I can only tell him that I have no confirmed information on that. At the same time, I have not left out the possibility or the feasibility of this happening.

श्री बेनी शंकर शर्मा : क्या सरकार को मालूम है कि कलकत्ते में उन्नत कम्मुनिस्ट पार्टी नाम की एक नई पार्टी बनाई गई है, जिसने खुले तौर पर यह एलान किया है कि वे खूनी क्रान्ति के द्वारा ही इस सरकार को पलट कर अपनी सरकार बनायेंगे अब जैसा वे पहले

से करते आ रहे हैं, मजदूरों और किसानों की शिकायतों के लिये वे सरकार के सामने प्रति-वेदन नहीं करेंगे ? क्या सरकार को मालूम है कि नेपाल, बर्मा और सीलोन के कम्मुनिस्ट प्रतिनिधियों की जो तथाकथित मीटिंग कलकत्ते में हुई थी उस के पहले इस पार्टी का प्रादुर्भाव हुआ था या उस के बाद

SHRI Y. B. CHAVAN : The very basis of the question is that this meeting of the three countries took place in Calcutta, and we have negatived the information about this.

SHRI S. M. BANERJEE : I would like to put a supplementary question.

MR. SPEAKER : Yes.

SHRI S. M. BANERJEE : The letter of Shri Ajoy Mukherjee was quoted many times in this House. The other day also, in your absence, I pointed out to the Deputy-Speaker that recently Mr. Ajoy Mukherjee has issued a statement saying that he wrote the letter but that was never sent to the Centre. I would like to know from the hon. Home Minister whether it is a fact that Mr. Mukherjee's letter, which is being quoted several times in this House, and also by the Minister while answering questions, was drafted but was never sent to the Centre and only a copy was obtained by some Congressman, I think Mr. Tharun Kanti Ghosh, who got it and published it...

AH. HON. MEMBER : On a point of order.

SHRI S. M. BANERJEE : No point order now.

MR. SPEAKER : He is putting a supplementary question.

SHRI S. M. BANERJEE : My question is whether it is a fact that Mr. Ajoy Mukherjee's letter which is being quoted by Mr. Prakash Vir Shastri and by others in this House was never sent to the Centre but only a copy was fraudulently obtained and published by Mr. Tharun Kanti Ghosh.

SHRI Y. B. CHAVAN : I will have to check up whether I have received that ; I cannot say anything offhand. But may I ask a counter-question ? If at all any contradiction on this point is to come, it should come from Ajoy Babu himself.. *(Interruptions)* The point is not whether

the letter was actually despatched or not ; the point is whether Ajo Babu genuinely entertained those thoughts or not ; that is the most important point. It is not a question of despatching or issue or receipt of any letter. The question is whether Ajoy Babu genuinely believed those dangers or not. That is the main thing.

MR. SPEAKER : Next Question.

SHRI JYOTIRMOY BASU : I have a supplementary question to ask.

SHRI S. M. BANERJEE : I want your ruling on this.

MR. SPEAKER : No ruling is necessary. Next Question.

SHRI JYOTIRMOY BASU : A lot of things were said against us. I would like to ask a supplementary.

MR. SPEAKER : Mr. Ramamurti will have the chance.

SHRI JYOTIRMOY BASU : I want to ask a supplementary on this.

HARTAL IN WEST BENGAL

*632. SHRI C. K. BHATTACHARYYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether his attention has been drawn to a statement made to newsmen by the former Information Minister of West Bengal Government that he would like the State Government employees to join hartal all over West Bengal on 24th August, 1967 ;

(b) whether the course suggested for the Government employees by the West Bengal Minister has the approval of Government, particularly because it involved persons in All-India Services ; and

(c) if so, the reaction of the Central Government to such Government sponsored hartals in States ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) According to the information received from the Government of West Bengal, while replying to a Question by pressmen regarding the hartal on 24th August, 1967, the former Information Minister of West Bengal stated that the State Government employees had

been given full trade union rights and it was for them to decide whether or not to participate in the strike. He further said that as a trade-unionist he would like the proposed general strike to be hundred per cent successful.

(b) No Sir. The Central Government disapprove of the association of Government servants with agitational activities like hartals.

(c) A letter has been addressed to all States Governments recently drawing attention to their Constitutional obligations in the matter.

SHRI C. K. BHATTACHARYYA : May I know from the hon. Minister whether any member of the All India Services deputed to West Bengal Government did actually respond to this call of the then Government of West Bengal to observe hartal on the 24th August ?

SHRI Y. B. CHAVAN : My information is, none. (Interruptions)

SHRI S. M. BANERJEE : He was arrested by the Police. (Interruptions)

MR. SPEAKER : Mr. Basu wanted a supplementary, but he goes on shouting in between. I will give him the chance to ask a supplementary. But if he goes on shouting, he may shout ; no permission is given for that. If he wants to ask a supplementary, he should wait for his chance. After this hon. Member, I will call him.

SHRI JYOTIRMOY BASU : In the *Times of India*, there was a mischievous article. You are not allowing us to say anything.

MR. SPEAKER : I will call him. He may wait for his chance.

SHRI JYOTIRMOY BASU : The last question was something different.

MR. SPEAKER : Mr. C. K. Bhattacharyya may put his second question.

SHRI C. K. BHATTACHARYYA : The hon. Minister just now stated that he had addressed a letter to all the State Governments, that the Central officials may not be involved in such hartals. Have special instructions been issued to the services themselves that they are not to join such hartals, even if sponsored by the State Government to which they are deputed ?